Hon'ble the Acting Chief Justice - Ashutosh Mohunta, Hon'ble Judges, Hon'ble Former Judges, Sh. Ashok Aggarwal, Advocate General, Punjab, Sh. Rakesh Gupta, Chairman, Bar Council, Dr. Anmol Rattan Sidhu, President, High Court Bar Association, Hon'ble Senior Advocates, Hon'ble Members of the Bar, ladies and gentlemen;

Today we have assembled here on the occasion of bidding Farewell to Hon'ble Mr. Justice Jasbir Singh, who, in his long tenure as Judge of our High Court, has strengthened and fortified the faith and trust of people in the judicial system. Discharging the responsibilities of such a high office requires not merely the knowledge of law for dispensing justice, but also a spiritual fortitude and perseverance with regard to ethics and trust. For Hon'ble Justice Jasbir Singh, these are not mere qualities, but in fact, a way of life. Only he knows how much he had to sacrifice for conforming to these values, but we know that in spite of innumerable stresses, he never strayed in the pursuit of imparting justice.

Famous American thinker Edward says that knowledge gives power but power requires more knowledge. It implies that nothing can materialise without the coordination of knowledge and power. It is all the more important for our Judicial System because, here, the people expect that the justice should not only be done but it should also appear to have been done.

Justice Jasbir Singh has set an example in maintaining the tradition of a judicial process based on truth, unbiasness, impartiality and absolute devoid of bias, which shall be a source of inspiration not only for us but also for coming generations.

I am reminded of the great philosopher and writer Carlyle who said that goodness and morality do not live in the personality of a noble and intellectual person alone, rather such a person becomes a pioneer and guide for the whole community and the society at large. Hon'ble Mr. Justice Jasbir Singh practiced as an Advocate also for quite a long time before his elevation as a Judge of this High Court. He has been a firm believer that the judicial system is an accelerator in Social Engineering and the onward march of a society towards a just and egalitarian order. The episodes of his generosity and concern for the poor as a Lawyer and a Judge are many which reveal other shades of his benevolent personality. His experience and interface with the truth of life, during this period manifested itself into his duty as Judge of our High Court.

A lot more can be said in his admiration, but I would say that a generous and noble personality committed to the cause of Justice and full of sympathy is now departing from our day to day work setup and work environment. His place and respect are secured in our hearts for being a good human being and his concerns for the cause of justice. Justice Jasbir Singh has left a

distinct imprint and exclusive impression as a Lawyer and a Judge of this Hon'ble High Court which will always be a source of inspiration for all of us.

I wish him best of health in future and best wishes for his success in any pursuit which he undertakes after his retirement.

(B.S. Rana) Additional Advocate General, Haryana 31/07/2014.